# GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

### **LOK SABHA**

## **UNSTARRED OUESTION NO. 2805**

ANSWERED ON 06.08.2025

#### SOLAR ENERGY SCHEMES IN BIHAR

2805. SHRI AJAY KUMAR MANDAL

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether Solar Energy Schemes such as Pradhan Mantri-Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Programme, Pradhan Mantri-Surya Ghar Muft Bijli Yojana (PM-SGMBY) is being implemented by the Government in various States of the country including Bihar;
- (b) if so, the number of solar power plants installed in Bihar during the last three years along with their capacity and the beneficiaries benefitted from these plants;
- (c) whether the Government aims to increase the solar energy capacity in Bihar in the coming years and if so, the details of latest programmes proposed thereunder; and
- (d) whether the Government provides any special subsidy or financial assistance to encourage the installation of solar panels in rural areas, agricultural pumps, educational institutions and Government buildings in Bihar and if so, the details thereof?

# **ANSWER**

# THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (SHRI SHRIPAD YESSO NAIK)

(a) & (b) The Ministry of New & Renewable Energy is implementing various renewable energy schemes such as Pradhan Mantri-Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Pradhan Mantri-Surya Ghar Muft Bijli Yojana (PM-SGMBY), etc. across the country including in the state of Bihar.

During the last three years and the current year i.e. 2022-23 to 2025-26 (till 28.7.2025), a total of 11,655 no of solar rooftop power plants of total 43.05 MW capacity have been installed in the state of Bihar under the Rooftop Solar Programme Ph-II and the PMSG: MBY with around 11,722 households benefitted from these rooftop solar plants.

So far, there is no progress reported in the state of Bihar under PM-KUSUM scheme.

(c) & (d) The Government is implementing various schemes/programmes to promote solar energy capacity in the country including the state of Bihar. The list of major ongoing Schemes/Programmes of MNRE along with financial support available to promote the solar energy in the country including the state of Bihar and its rural areas is given at **Annexure**.

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# Annexure referred to in reply of part (c) & (d) of Lok Sabha Unstarred Question No. 2805 to be answered on 06.08.2025 regarding Solar Energy Schemes in Bihar

Major ongoing Schemes/Programmes of MNRE along with financial support available, to promote solar energy in the country including the state of Bihar

Scheme/Programmes	Incentives presently available as per the Scheme				
a) PM Surya Ghar: Muft Bijli	1. Under the PMSG: MBY, the CFA for installation of				
Yojana	Rooftop Solar in the Residential Sector is given below:  Type of CFA (Special				
	S.No.	Residential	CFA	Category	
		Segment		States/UTs)	
	1	Residential Sector (first 2 kWp of Rooftop Solar (RTS) capacity or part thereof)	Rs.30,000/kWp	Rs.33,000/kWp	
	2	Residential Sector (with additional RTS capacity of 1 kWp or part thereof)	Rs.18,000/kWp	Rs.19,800/kWp	
	3	Residential Sector (additional RTS capacity beyond 3 kWp)	No additional CFA	No additional CFA	
	4	Group Housing Societies/ Residential Welfare Associations (GHS/RWA) etc. for common facilities including EV charging up to 500 kWp (@ 3 kWp per house)	Rs.18,000/kWp	Rs.19,800/kWp	
	2. The PMSG: MBY scheme includes the provi incentive to DISCOMs to motivate and help activities such as create conducive regulate				

Scheme/Programmes	Incentives presently available as per the Scheme		
	administrative mechanisms, achieve targets for implementation. The incentive is pegged at 5% of applicable benchmark cost for capacity achieved above 10% and less than 15% of installed base capacity; 10% of the applicable benchmark cost for capacity achieved beyond 15% of installed base capacity.  3. To push the deployment of residential rooftop solar system (RTS) and undertake local mobilization efforts, the PMSG: MBY scheme also includes the provision for incentive to the Urban Local Bodies (ULBs) and Panchayat Raj Institutions (PRIs), at the rate of Rs.1000 for every installation of RTS in residential segment in the jurisdiction of ULB/PRI, for which CFA has been transferred to consumer.  4. Further, a fund of Rs. 800 crore has been provisioned for developing a Model Solar Village in each district of the country, with assistance of Rs 1 crore per Model Solar Village under PMSG: MBY scheme.  5. Saturation of Government buildings by installation of rooftop solar is one of the components of the PMSG: MBY. Detailed guidelines in this regard, providing various implementation models and allocating Central Public Sector Enterprises (CPSEs) with experience in deployment of renewable energy technologies to assist Central Ministries & States/UTs in deploying rooftop solar on their buildings, has been issued. However, there is no CFA available under this component of the scheme.		
b) Central Public Sector Undertaking (CPSU) Scheme Phase-II (Government Producer Scheme) for grid-connected Solar Photovoltaic (PV) Power Projects by the Government Producers	Viability Gap Funding (VGF) support up to Rs. 55 lakhs per MW to the CPSUs/Govt. Organizations entities selected through competitive bidding process.		
c) PLI Scheme 'National Programme on High Efficiency Solar PV	The beneficiaries are eligible for Production Linked Incentive (PLI) on production and sale of solar PV modules. The quantum of PLI eligible for disbursal depends upon:		
Modules'	(i) quantum of sales of solar PV modules;		

Scheme/Programmes	Incentives presently available as per the Scheme		
	<ul> <li>(ii) performance parameters (efficiency and temperature coefficient of maximum power) of solar PV modules sold; and</li> <li>(iii) percentage of local value addition in modules sold.</li> </ul>		
d) Solar Park Scheme	(a) Up to Rs. 25 lakhs per Solar Park, for preparation of Detailed Project Report (DPR).		
	(b) Rs. 20 lakh per MW or 30% of the project cost, whichever is lower, for development of shared infrastructure of Solar Park.		
e) PM-KUSUM scheme	<b>Component A:</b> Setting up of 10,000 MW of Decentralized Ground/Stilt Mounted Solar Power Plants		
	Benefits available: Procurement Based Incentive (PBI) to the DISCOMs @ 40 paise/kWh or Rs.6.60 lakhs/MW/year, whichever is lower, for buying solar power under this scheme. The PBI is given to the DISCOMs for a period of five years from the Commercial Operation Date of the plant. Therefore, the total PBI payable to DISCOMs is up to Rs. 33 Lakh per MW.		
	Component B: Installation of 14 Lakh Stand-alone Solar Pumps		
	Benefits available: CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar agriculture pump is provided. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh, Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar pump is provided. Component B can also be implemented without State share of 30%. The Central Financial Assistance will continue to remain 30% and rest 70% will be borne by the farmer.		
	Component C: Solarisation of 35 Lakh Grid Connected Agriculture Pumps including through Feeder Level Solarisation		
	Benefits available:		
	(a) Individual Pump Solarization (IPS): CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component will be provided. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh, Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component is provided. Component C (IPS) can also be		

Scheme/Programmes	Incentives presently available as per the Scheme				
	implemented without State share of 30%. The Central Financial Assistance will continue to remain 30% and rest 70% will be borne by the farmer.				
	(b) Feeder Level Solarization (FLS): Agriculture feeders can be solarized by the State Government in CAPEX or RESCO mode with CFA of Rs. 1.05 Crore per MW as provided by MNRE. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh, Uttarkhand, Lakshadweep and Andaman & Nicobar Island, CFA of Rs. 1.75 crore per MW is provided.				
f) Green Energy Corridor Scheme	(a) GEC Phase-I (intra-State): CFA of 40% of DPR cost or awarded cost whichever is lower.				
(for development of intra- state and inter-state transmission system for RE projects)	<ul><li>(b) GEC Phase-II (Intra-State): CFA of 33% of DPR cost or awarded cost whichever is lower.</li><li>(c) GEC Phase-II (Inter-state): CFA of 40% of DPR cost or awarded cost whichever is lower.</li></ul>				
g) New Solar Power Scheme					
(for Tribal and PVTG	Components	Central Share (100%)			
Habitations/Villages) under Pradhan Mantri Janjati Adivasi Nyaya Maha	Provision of 0.3 kW Solar offgrid system for 1 lakh Tribal and PVTG HHs	Rs. 50,000 per HH or as per actual cost			
Abhiyan (PM JANMAN) and Dharti Aabha Janjatiya Gram Utkarsh Abhiyan (DA JGUA)	Solar street lighting and provision of lighting in 1500 MPCs of PVTG areas (under PM JANMAN component only)	Rs. 1 lakh per MPC			
	Solarisation of 2000 public institutions through off-grid solar systems (under DA JGUA component only)	Rs 1 lakh per kW with maximum solar PV capacity of 20 kW per public institution			